Utilization certificate for MPLAD funds

†*334. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government has issued any direction regarding sending utilization certificate to Centre under a certain time limit by concerned District Magistrates after the use of Member of Parliament Local Area Development (MPLAD) fund; and
 - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION [GENERAL (RETD.) V.K. SINGH]: (a) and (b) Para 4.3 of the Guidelines on Members of Parliament Local Area Development Scheme (MPLADS) lays down the conditions of release of MPLADS funds.

Para 4.3: The first installment of ₹ 2.5 crore at the time of constitution of Lok Sabha or election of Rajya Sabha Member will be released in the beginning of the financial year.

In the remaining years, the first installment will be released in the beginning of the financial year subject to the condition that the second installment of the previous year was released for the MP concerned and also subject to furnishing of the provisional Utilization Certificate of previous year covering at least 80% of the expenditure of the first installment of the previous year.

The second installment of the MPLADS funds will be released subject to the fulfillment of the following eligibility criteria:-

- (i) the unsanctioned balance amount available in the account of the District
 Authority after taking into account the cost of all the work sanctioned is less
 than ₹ 1 crore;
- (ii) the unspent balance of fund of the MP concerned is less than $\stackrel{?}{ extsf{Z}}$ 2.5 crore; and
- (iii) Utilization Certificate and Audit Certificate of the immediately concluded financial year ending 31st March have been furnished by District Authority (in format at Annexure VIII & IX of the guidelines respectively).

The District Authorities are expected to furnish the certifications at the earliest.

[†]Original notice of the question was received in Hindi.